

**BEFORE THE PRINCIPAL BENCH, NATIONAL
GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION NO.666 OF 2024**

In the matter of:

Sh. Om Prakash & Ors.

... Applicant

Versus

State of Himachal Pradesh & others

... Respondents

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New Delhi

DATED: 10.09.2024

Vishal M

(VISHAL MAHAJAN)

Advocate

Counsel for the Applicants

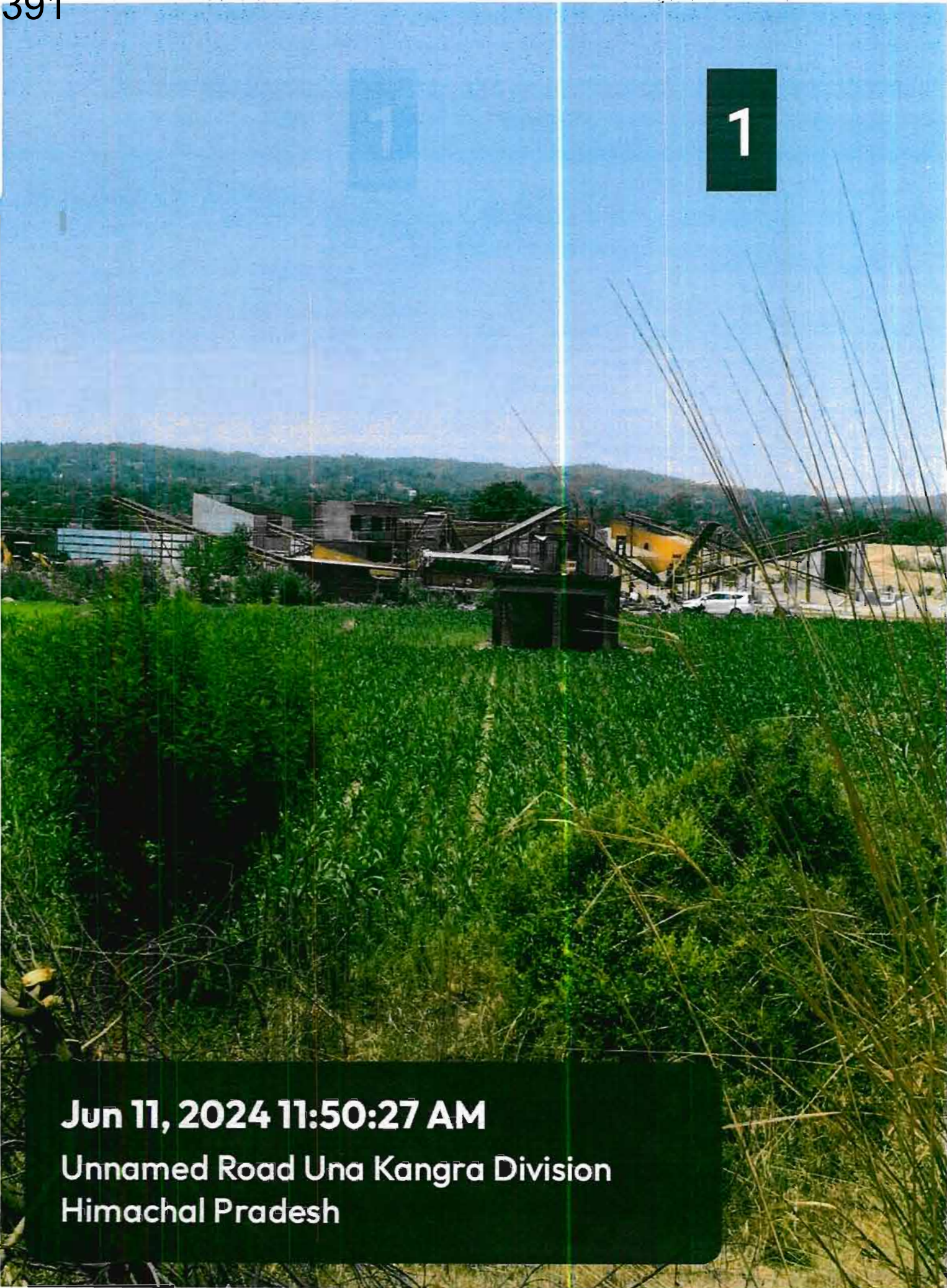
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**Unnamed Road Una Kangra Division
Himachal Pradesh**

Vishal.M



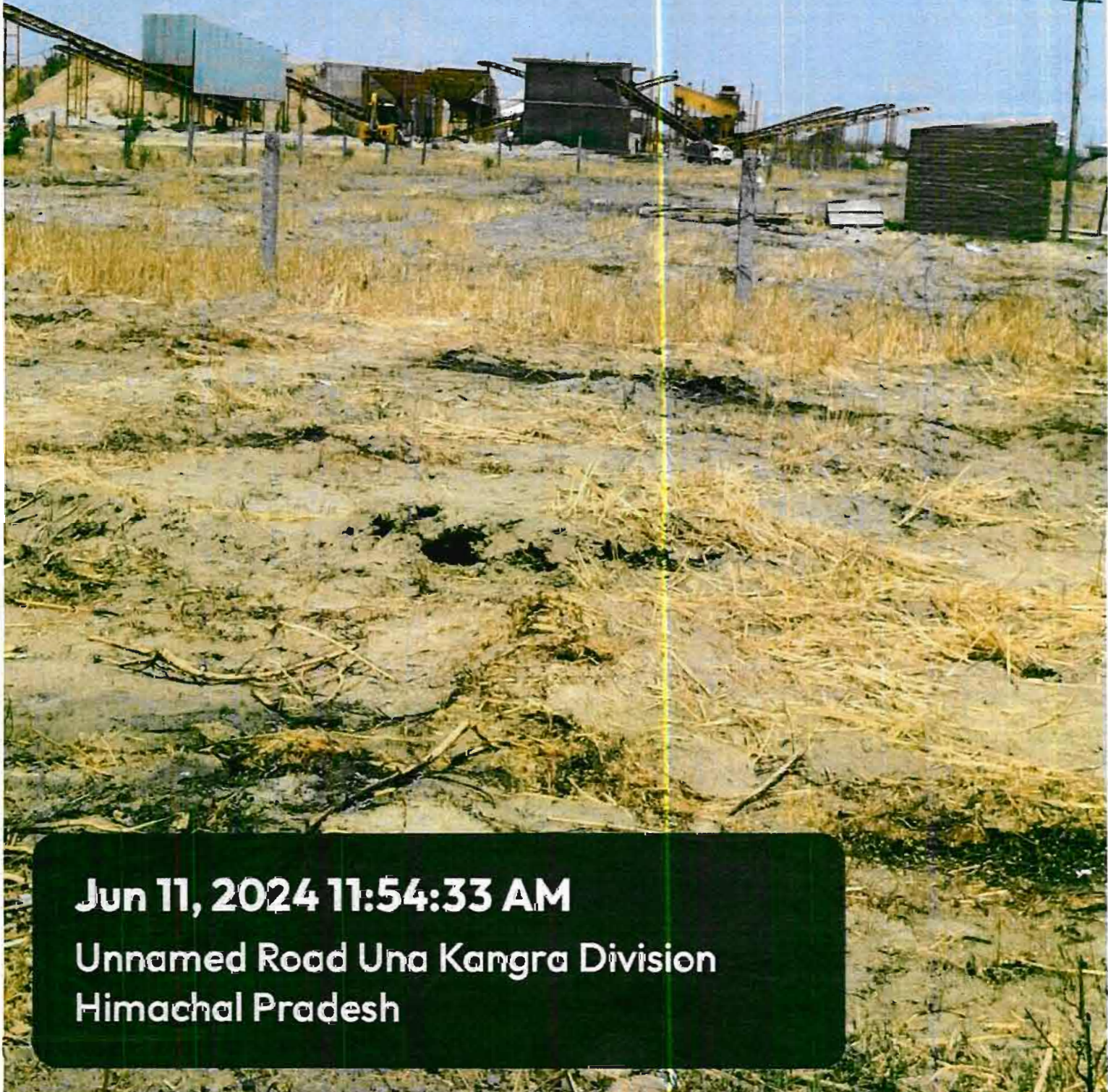
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Vishal M

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**Unnamed Road Una Kangra Division
Himachal Pradesh**

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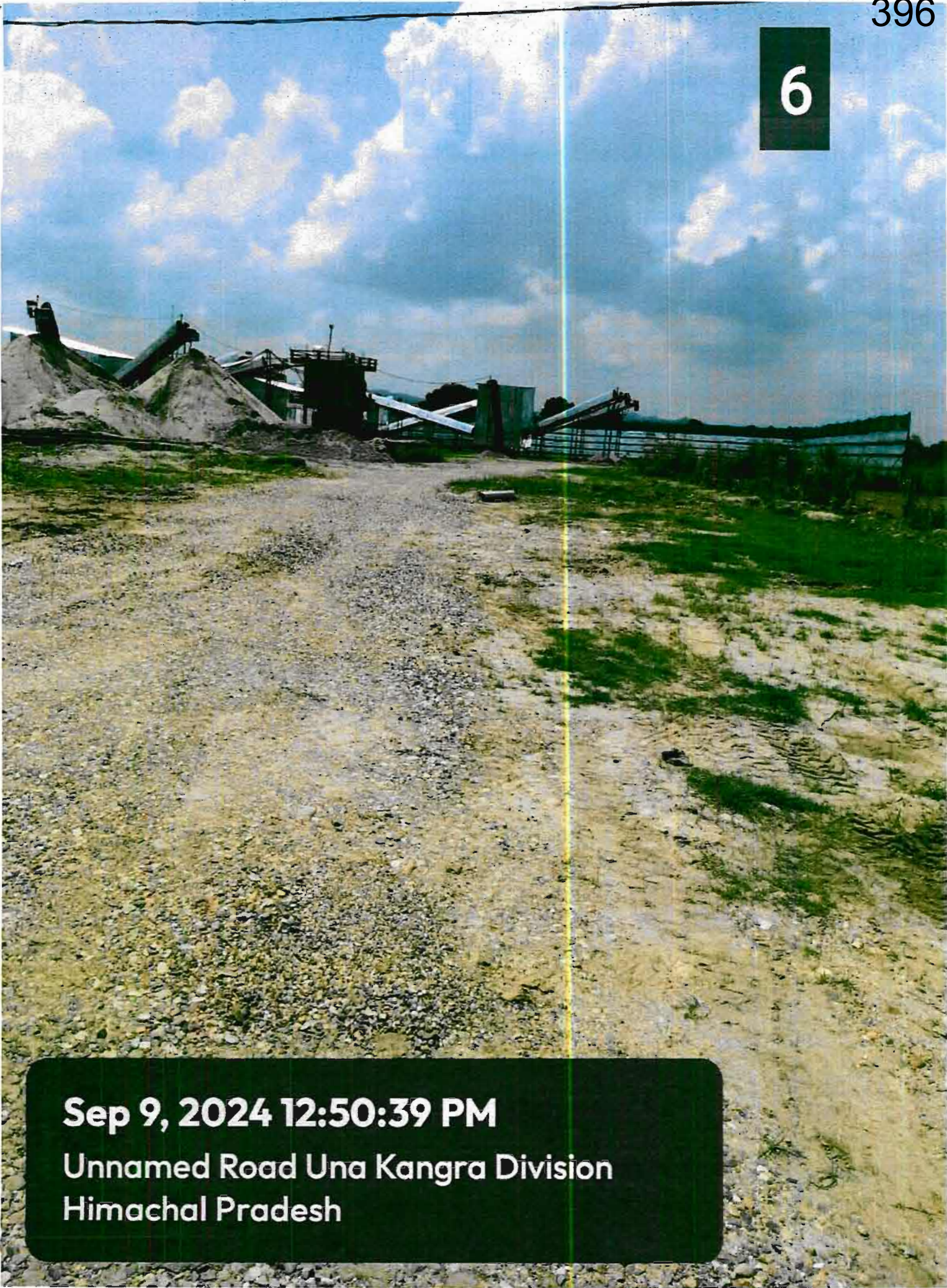
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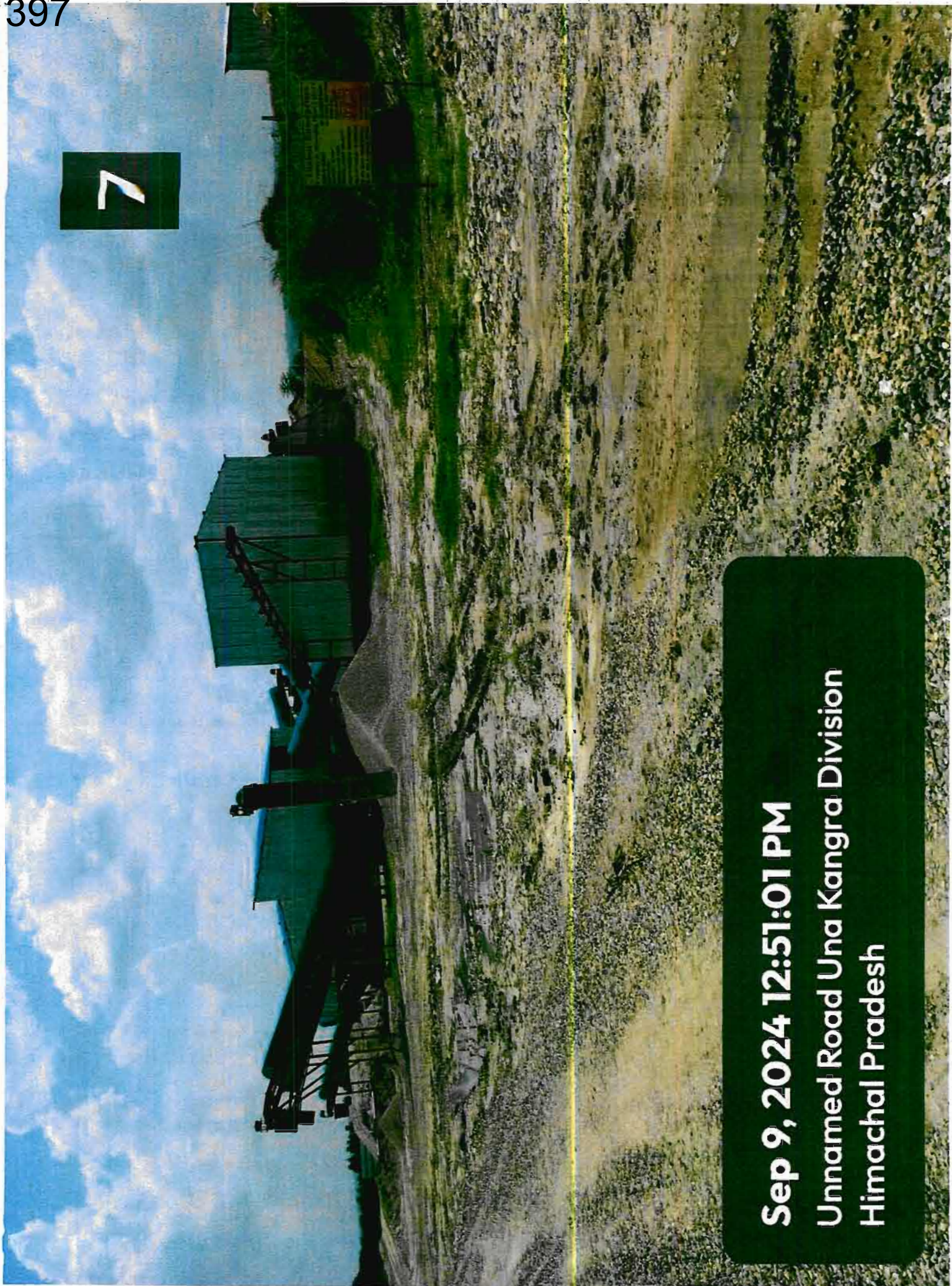
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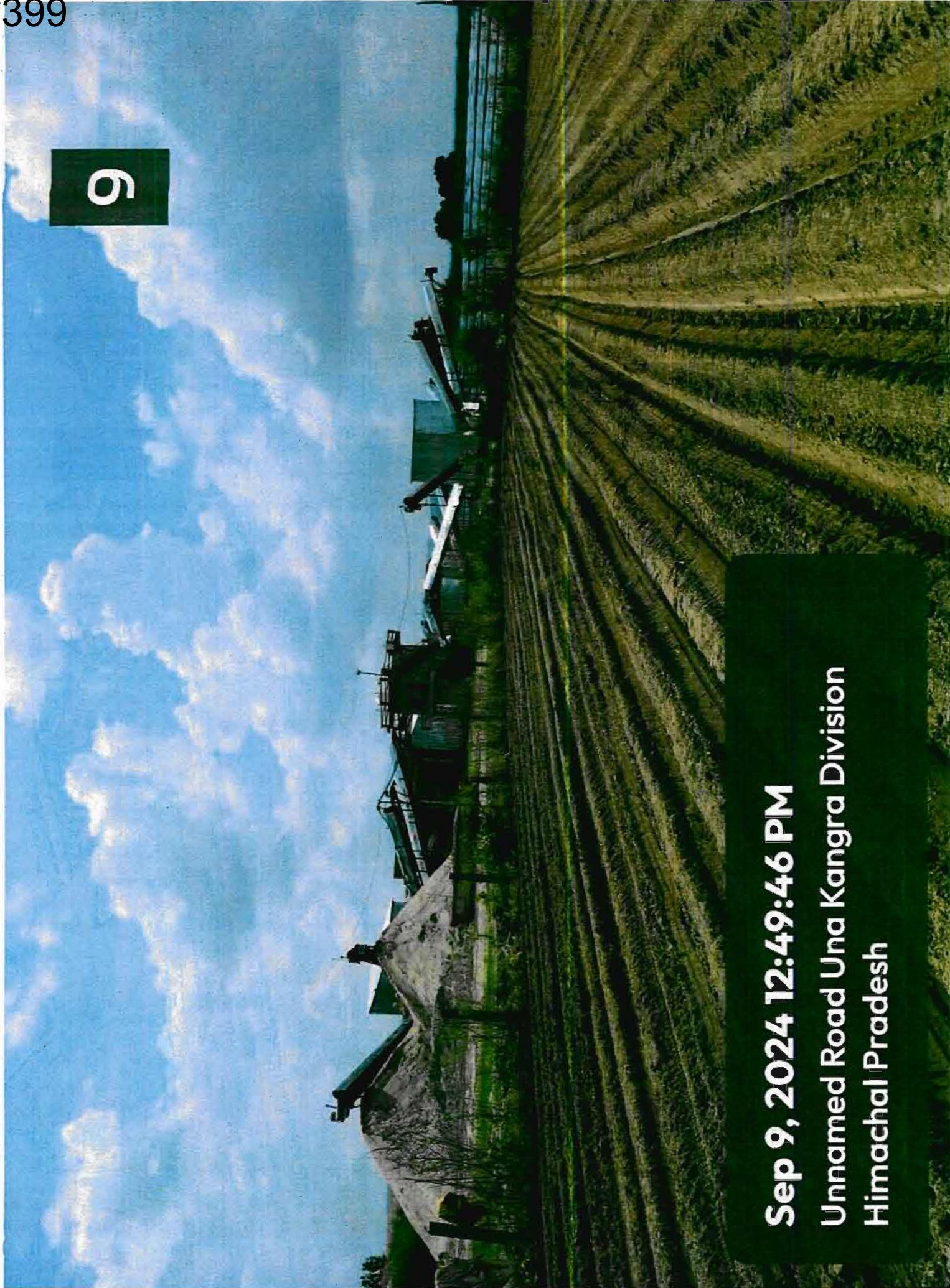
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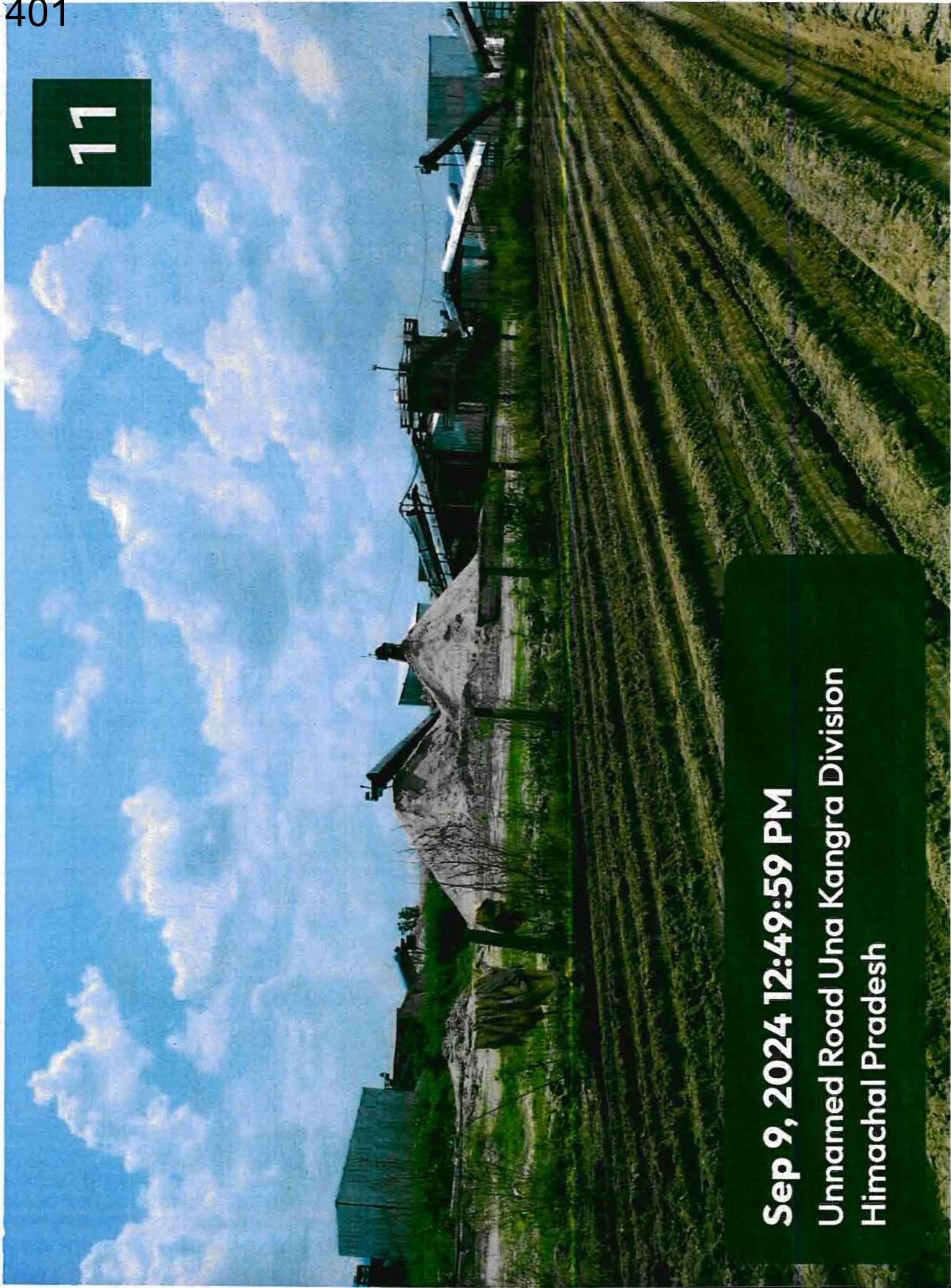
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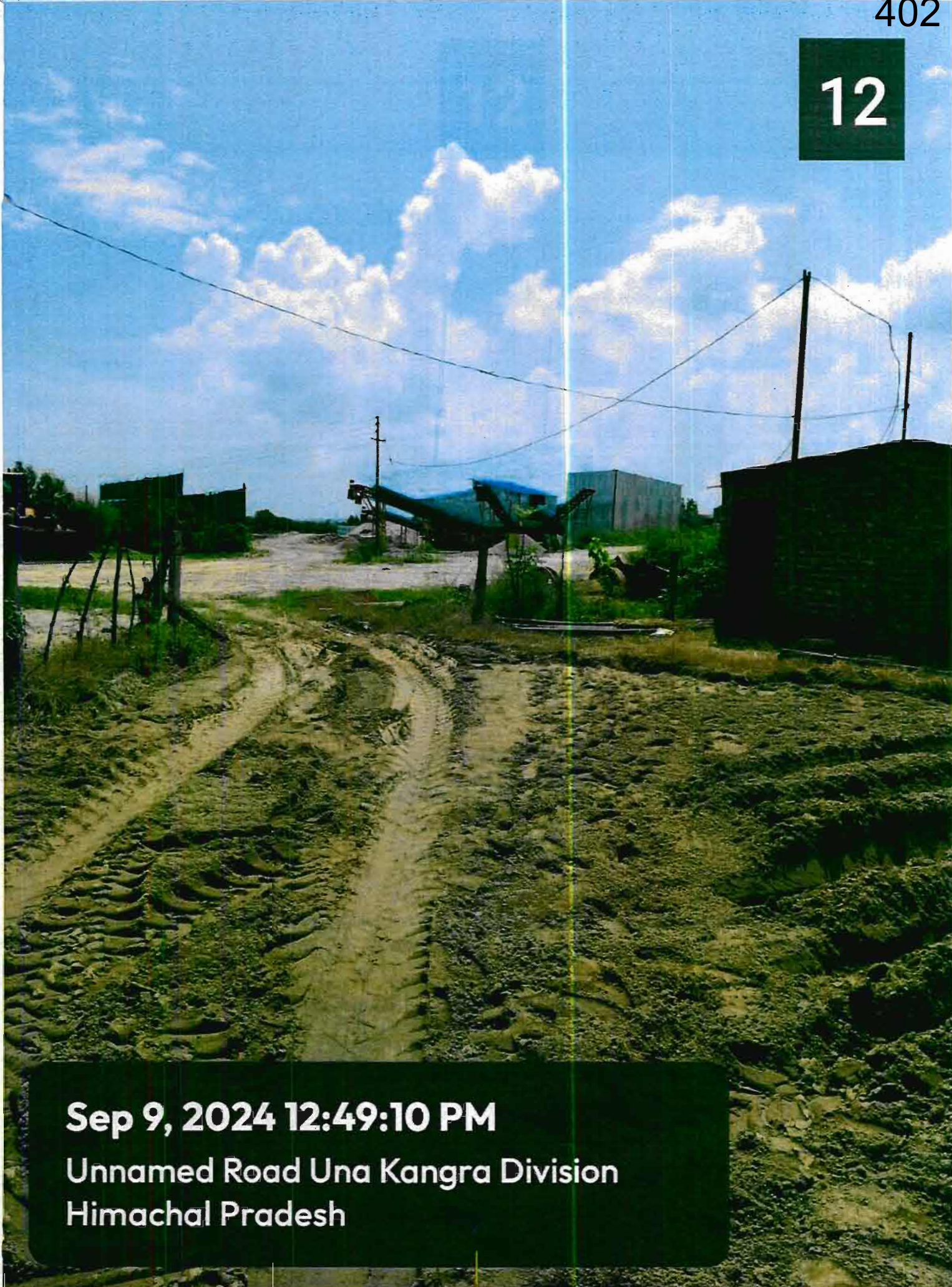
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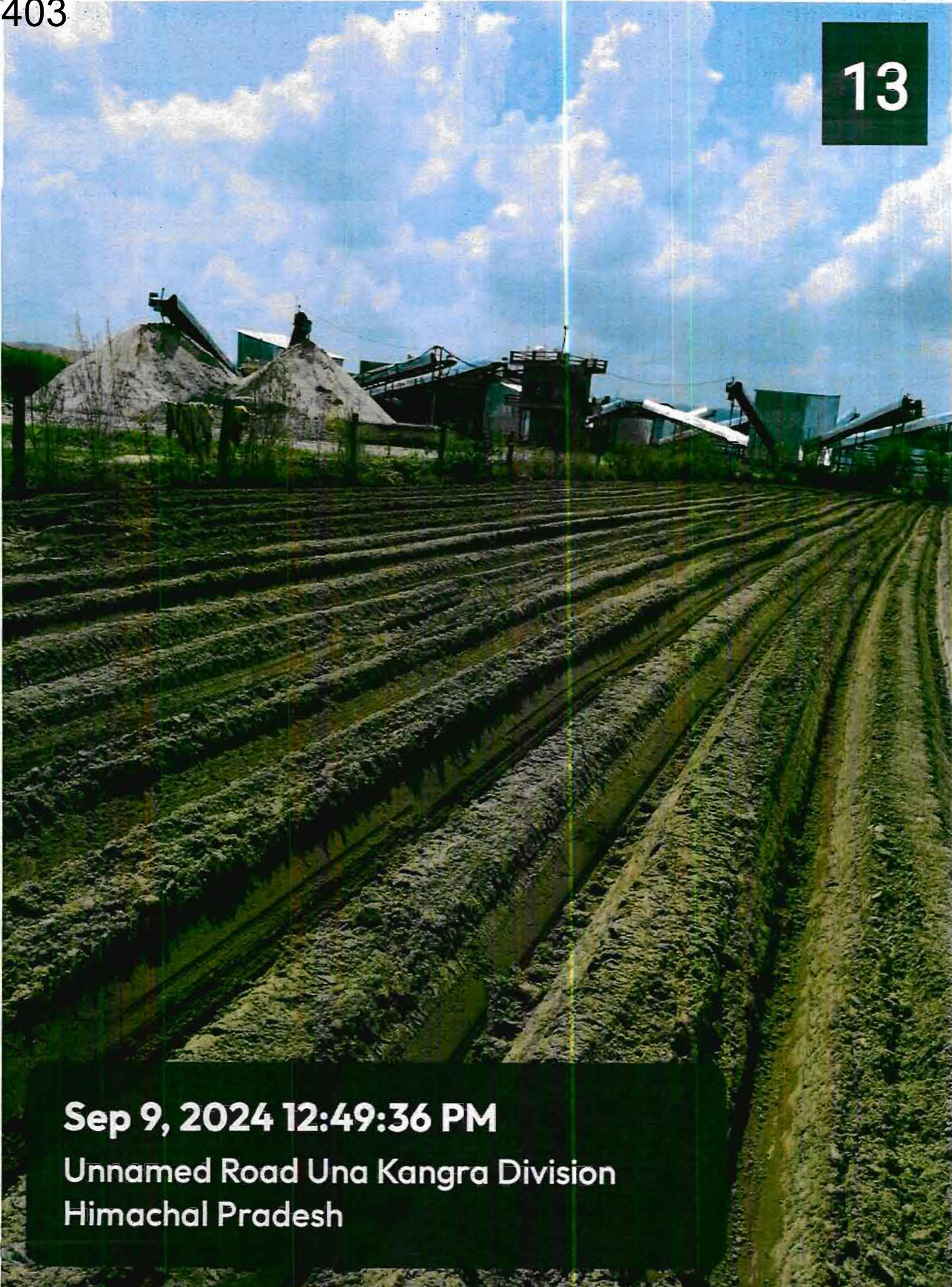
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Himachal Pradesh

Aishal M



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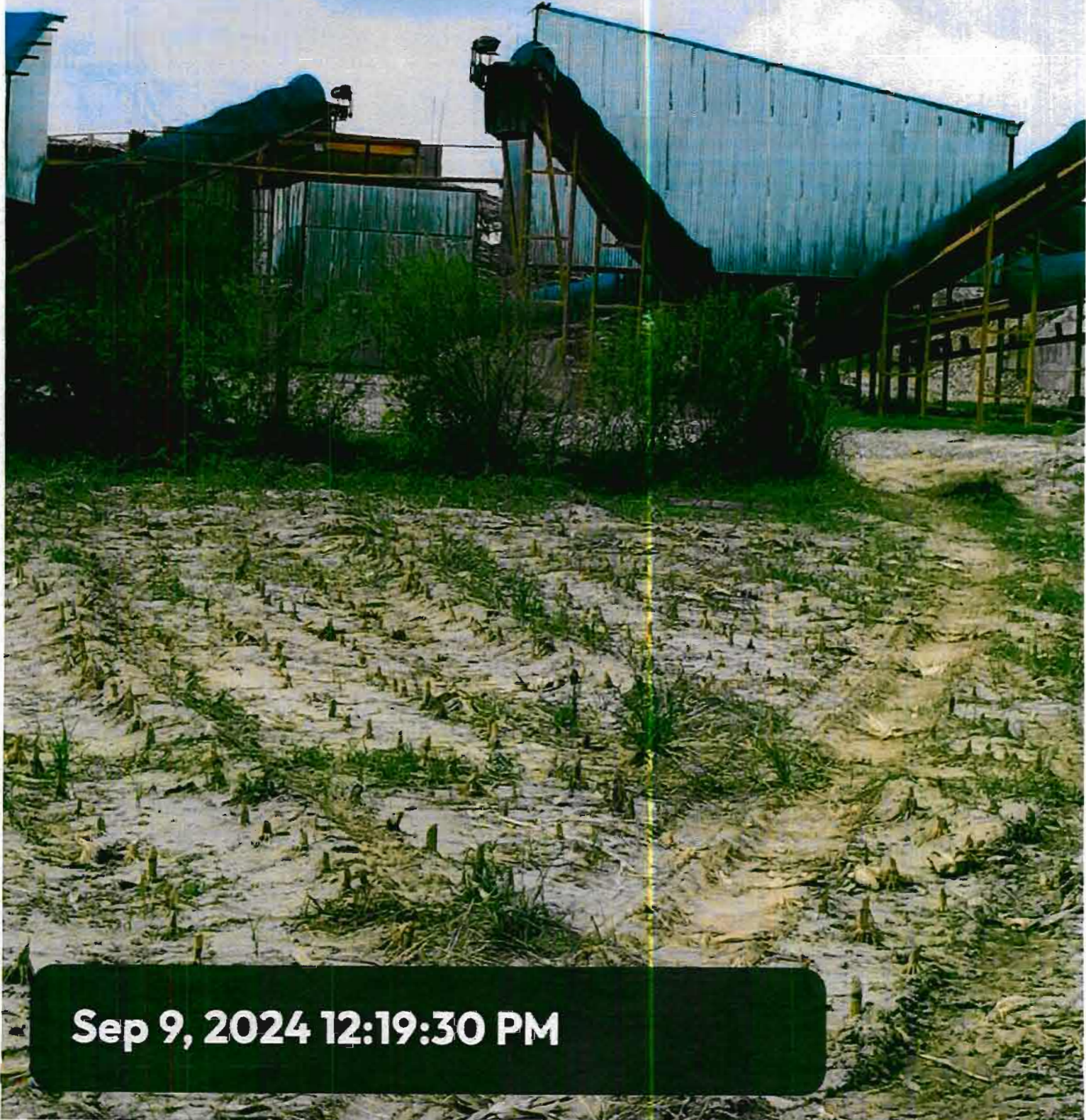


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A. Ishak . M

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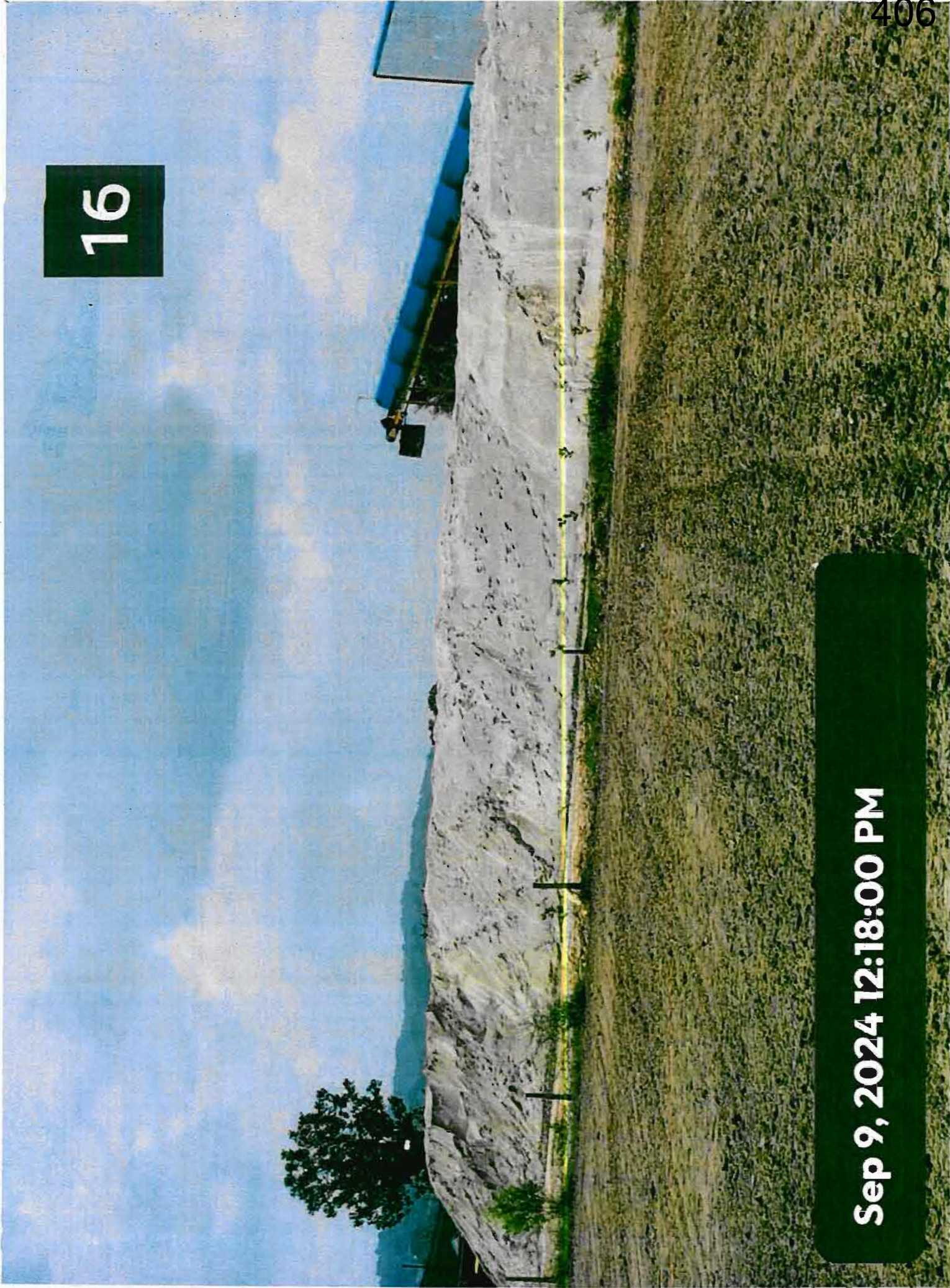
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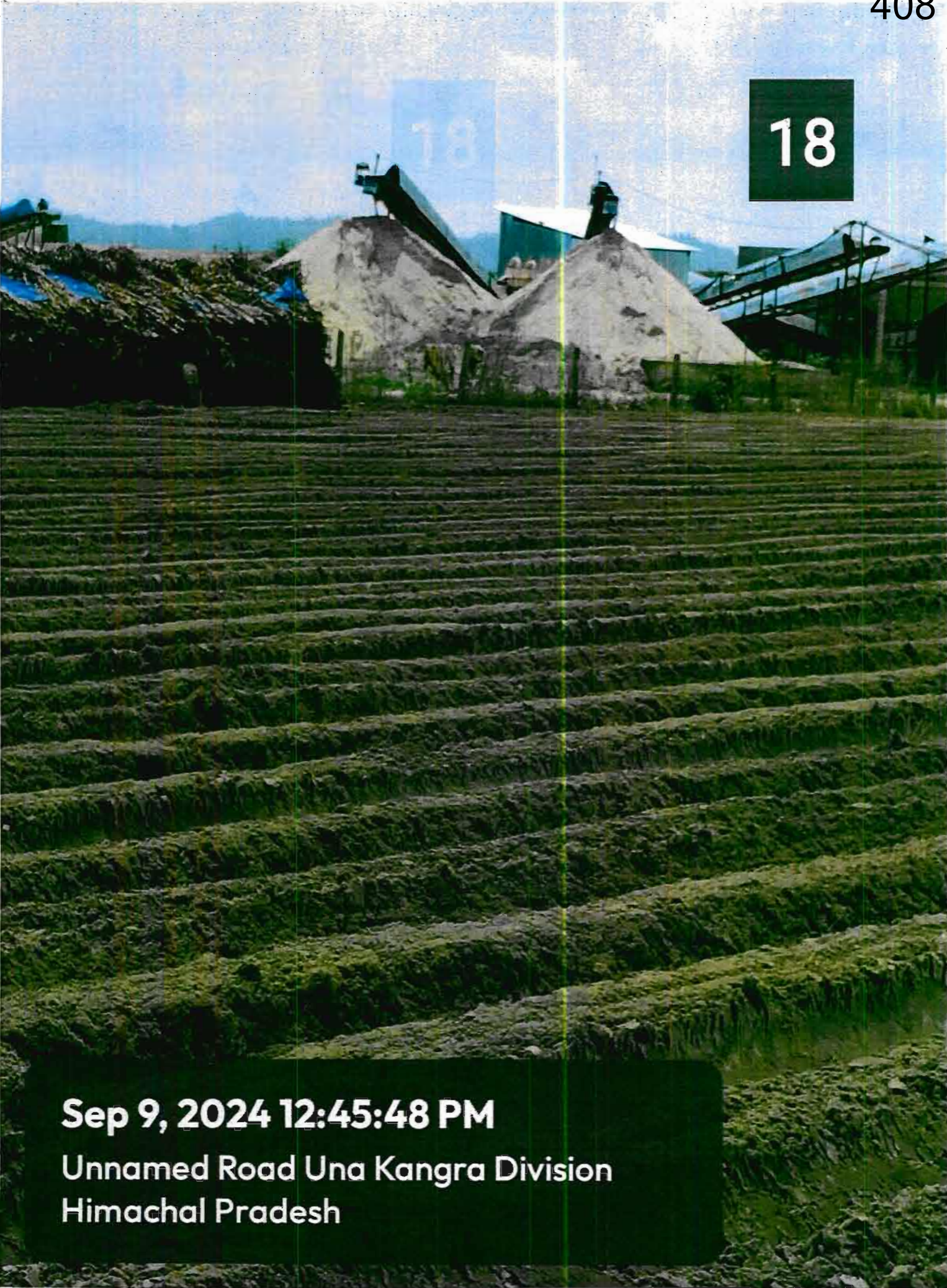
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Apishal M